

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:48

ANSWERED ON:13.02.2009

PENDING PROPOSALS FOR RURAL DEVELOPMENT

Athawale Shri Ramdas;Chavda Shri Harisinh Pratapsinh;Thummar Shri Virjibhai

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of the projects pertaining to rural development and poverty alleviation submitted by various State Governments to the Union Government during the year 2008-2009;
- (b) the number of projects out of them cleared and lying pending for clearance,State-wise;
- (c) the reasons for their pendency; and
- (d) the time by which these are likely to be cleared?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU)

(a): The Ministry of Rural Development implements the major poverty alleviation programme namely,Swarnjayanti Gram Swarojgar Yojana (SGSY) and National Rural Employment Guarantee Act (NREGA).Under SGSY special projects,the Ministry receive proposals from the State Governments/Union Territory Administrations for release of Central funds.These proposals are examined with respect to the programme guidelines by the concerned Project Approval/ Sanctioning Committees.NREGA is a demand based scheme under this scheme the District Rural Development Agency (DRDAs)/Zilla Parishads submit the proposals for release of funds after qualifying the laid down criteria. These proposals are examined and funds are released. Incomplete proposals are referred back for requisite information and clarifications etc.

(b) & (c): State-wise number of projects cleared, lying pending for clearance and reasons for their pendency under SGSY Special Projects are given in the Annexure.

(d): Proposals remain pending due to some short comings or incomplete information etc.Proposals are cleared routinely after the requisite conditions/clarifications are received from the concerned authority.